

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No. 1070
TO BE ANSWERED ON FRIDAY, THE 21ST JULY, 2017
ASHADHA 30, 1939 (SAKA)**

EXECUTION OF GST

1070. SHRI SULTAN AHMED

Will the Minister of FINANCE be pleased to state:

- (a) Whether any major problems being reported post Goods and Services Tax (GST) from the field offices across the country and if so, the details thereof;
- (b) Whether any provision to file GST return or doing business post GST without internet or manually and if so, the details thereof; and
- (c) The total number of registration Goods and Services Taxpayer Identification Number (GSTIN) has been done till date?

MINISTER OF STATE FOR FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

- (a) No
- (b) Internet is not required for doing / conducting business. It would be required only for the purpose of filing of returns under GST. The Government has ensured that the return filing process is made convenient for all taxpayers by setting up help desks in every Commissionerate and by appointing GST Suvidha Providers.
- (c) Till 18th July 2017, the total number of GSTIN registrations is 77,55,416.
